

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED  
 CIN : L15421TN1987PLC014454  
 Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS  
 Summary as on 27-10-2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBF (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Government dues)  
 (Annexure-7) (NIL)

Sl NO	Details of Claimant		Date of Claim Received		Details of Claim admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Employee State Insurance Corporation - Regional Office, Chennai	State government	23-09-2021	8,238	-	ESI dues	0	0	No	Nil	0	0	0	8,238	
2	Employee Provident Fund - Regional Office, Chennai South	State government	12-10-2021	1,51,121	-	EPF dues	0	0	No	Nil	0	0	0	1,51,121	
<b>TOTAL</b>				<b>1,59,359</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>1,59,359</b>	

